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O.A. No. 109/10

29.4.2014

List has been revised. None appears for the applicant. Sri G.S. Sikarwar, counsel for the respondents is present. Notice was issued to the applicant vide order dated 6.2.2014 either to engage another counsel or to appear himself to defend case. Notice issued on 11.2.2014 by registered post which has not been returned back un-served. Today, Neither any counsel has appeared on behalf of the applicant nor the applicant himself is present in person to defend his case. It appears that the applicant is not interested in prosecuting this case.

Accordingly, the O.A. is dismissed in default and for non-prosecution.

J. U.

(Ms. Jayati Chandra)  
Member (A)

*on copy of order* <sup>W</sup>  
(Dr. Murtaza Ali)  
Member (J)  
Dated 29-4-14  
Girish/-  
Furnish  
02-5-14